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C.A.No. 4617 OF 1996  
ITEM No.MM (109)

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C.A.No. 4617/1996

M/s. Sun Deverages (P) Ltd. Petitioner (s)

VERSUS

State of Uttar Pradesh & Ors. Respondent (s)

(With office report)

Date:14/10/2003 These appeals were called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE P.VENKATARAMA REDDI  
HON'BLE MR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)  
Mrs. V.D.Khanna,Adv.

For Respondent (s)  
Mr. Ashok K.Srivastava.Adv.

UPON being mentioned be counsel the Court made the following  
O R D E R

Not this week.

(SUMAN WADHWA] (MADHU SAXENA)  
COURT MASTER COURT MASTER